

File No. A-12014/8/2019-Estt/
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, 'C' Block, GPO Complex,
INA, New Delhi – 110023

Dated, the 4th December, 2019

Applications are invited from candidates fulfilling the eligibility conditions as mentioned below for appointment to the **post of Presenting Officer in the Pay Matrix 14 of Rs.144200-218200 (pre-revised pay band of Rs.37400-67000 + GP 10,000)** in the National Human Rights Commission **by deputation basis :-**

Eligibility Criteria
<u>By deputation</u>
By deputation of a Judicial Officer who have held the post of District/Addl. District & Sessions Judge/Special Judge for a period of three years.
<u>Essential Qualification:</u>
Degree in Law
<u>Desirable:-</u>
(i) Post Graduate Degree in Law from a recognized university or equivalent.
(ii) A UGC recognized degree/diploma/certificate in human rights
(iii) Research experience in one of the following fields: (a) Constitutional Law and its Theory (b) Human Rights jurisprudence

2. The Commission is an Autonomous Body and is an eligible office for allotment of Govt. accommodation for the entitled categories from General Pool as per the extant rules. Only serving Officers coming on deputation will be eligible.

3. The applications of the eligible candidates on deputation basis who can be spared immediately may be furnished in the prescribed Application Form duly certified by the forwarding authority along with attested photocopies of last 5 years APARs and vigilance/disciplinary clearance. Applications not forwarded through proper channel and not in the prescribed proforma shall be summarily rejected.

4. The maximum age limit for appointment on deputation on Foreign Service basis shall be 56 years as on the last date of receipt of application.

7. The last date for receipt of application will be **30th January, 2020.**

(Sanjay Kumar)
Under Secretary (Estt)
nhrcestt@nic.in
Ph: 24663279

10. Present post held
(a) Date of appointment in the present post.
(b) Pay Band and Grade Pay/ Pay matrix
(c) Whether the present post is held on deputation
(d) If yes, mention name of parent Office, post held on regular basis and date of appointment thereon.
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11. Details of experience in the higher judiciary or any other post involving interpretation/ application of statutes.
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(no column should be left blank)
(separate sheets may be used wherever necessary)

(Signature of the applicant)
Name and Designation in Block Letters

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Certificate by Parent Office

- (a) Certified that the information furnished by the candidate has been verified from records and found to be correct
- (b) Certified that copies of last 5 years ACRs duly certified by a Gazetted Officer are attached.
- (c) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five years.

(Signature of the Officer with Seal)

Name

Designation

Office